

need not claim it immediately keeping in view the Emergency. That rider also has been added. I think, they must have kept calculations ready. They may not have paid them.

SHRI DINEN BHATTACHARYYA : While fixing up the terms of reference of the Committee that he has now suggested, may I know whether the whole method of calculation of available surplus for the payment of bonus, will be reviewed or simply it will be done in a haphazard way ?

SHRI R. K. KHADII KAR : When we are setting up a Committee to review the entire scheme of bonus, while determining the terms of reference, all these things will be taken into consideration.

MR SPFAKER : In half an hour, we have finished only two Questions. I am not going to allow more than two or three Members now. Other Members who are at the other end of the Questions List are deprived of their chance.

राज्यों के श्रम मंत्रियों का सम्मेलन

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\*93. श्री कमल मिश्र मधुकर :

श्री ज्योतिर्मय बसु :

\*1 पी० एम० मेहता :

क्या श्रम और पुनर्वासि मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या अगस्त, 1971 म विभिन्न राज्यों के श्रम मंत्रियों का सम्मेलन हुआ था ;

(ख) यदि हां, तो क्या देश में मिल-मालिकों को तालाबन्दी करने से रोकने और इन तालाबन्दियों के परिणाम-स्वरूप होने वाली श्रमिकों की बेरोजगारी को रोकने के लिए ठोस उपायों पर विचार किया था ; यदि हां, तो उनका व्योरा क्या है ;

(ग) देश में बदली हुई राजनीतिक स्थिति को ध्यान में रखते हुए श्रमिकों के हित में नये उपाय करने के लिए क्या निर्णय किये गये ; और

(घ) क्या सभी राज्यों के प्रतिनिधि उन

उपायों पर सहमत थे और यदि नहीं, तो उन राज्यों के नाम क्या हैं जो सहमत नहीं थे ?

श्रम और पुनर्वासि मन्त्रालय में उप-मन्त्री (श्री बालगोविन्द वर्मा) : (क) जी हां ।

(ख) सम्मेलन ने कामबंदियों, न कि तालाबंदियों, से उत्पन्न बेरोजगारी की समस्याओं पर विचार-विमर्श किया । राज्यों के प्रतिनिधियों के बहुमत ने कामबंदियों के संबंध में केन्द्रीय कानून का समर्थन किया ।

(ग) और (घ). सम्मेलन ने राष्ट्रीय श्रम आयोग की कुछ सिफारिशों और उपदान के सम्बन्ध में केन्द्रीय विधान जैसे कुछ अन्य उपायों पर विचार किया । परन्तु परिवर्तित राजनीतिक स्थिति की पूर्ति के लिए किन्हीं विशिष्ट उपायों पर विचार-विमर्श नहीं किया गया ।

श्री कमल मिश्र मधुकर : अध्यक्ष जी, यह बात ठीक है कि आपने श्रम मंत्रियों के सम्मेलन के बाद मिल-मालिकों का तालाबन्दी का जो षडयन्त्र होता था, उसको रोकने का थोड़ा सा प्रयत्न किया है और उसके लिए आर्डिनेंस जारी किया है । लेकिन क्या यह बात सही है कि सरकार पर बड़ों मिल-मालिकों का दबाव पड़ रहा है कि आर्डिनेंस भले ही पास हो जाय, लेकिन उसको अगल में न लाने दिया जाय, जैसा कि बहुत सारे कानूनों में होता है ? क्या श्रम मंत्री सम्मेलन में ग्रेज्युटी के विषय में किसी ऐसे कानून पर, जो सारे देश पर लागू हो और पुराने कानून का संशोधन हो, विचार किया था ? क्या आप इस तरह का कोई आर्डिनेंस या कानून लाने जा रहे हैं, अगल ला रहे हैं तो वह कानून कब तक आ रहा है ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADII KAR) : Keeping in view the general consensus that was reached in this Conference, in fact, we are going to introduce a legislation for gratuity covering the whole of India as well as another legislation for

60-days notice. These two things are at the present juncture applicable even now in West Bengal. We are going to bring forward legislation to cover the whole of India on these issues.

**श्री कमल मिश्र मधुकर :** मैं जानना चाहूंगा कि आर्डिनेन्स के लागू होने पर बड़े-बड़े मिल मालिकों का जो दबाव पड़ रहा है, उसके आगे आगे ईन्ड करने जा रहे है या नहीं ? सरकार की आज तक यह नीति रही है कि बड़-बड़े मोनोपोलिस्टों के आगे झुक जाती रही है। आज भी इस कानून के लागू होने के बाद सरकार पर दबाव पड़ रहा है और इस कानून के लागू होने में कठनाई पड़ रही है।

**SHRI R. K. KHADILKAR :** The hon. Members have taken exception to issuing Ordinances during inter-session period. And you also had cautioned the Government. When this is the situation, to come forward with an ordinance is very difficult.

**SHRI JYOTIRMOY BOSU :** May I ask the hon. Minister to what extent workers' struggle and labour unrest has contributed to the closures in ratio with the shortage of raw materials, particularly, steel, working capital, marketing facilities, conflict amongst owners, etc. Have you got such figures with you ? If not, will you undertake a survey and if so, how soon do you propose to do it ?

**SHRI R. K. KHADILKAR :** It is a valuable question. But, unfortunately, it is very difficult for me just now to say because we have no information. I cannot say that because only of labour troubles so many closures have taken place, particularly, in West Bengal. But the general climate in Bengal partially is responsible along with other factors.

**SHRI JYOTIRMOY BOSU :** You have no information.

**SHRI INDRAJIT GUPTA :** When you have no information, don't say these things. Don't make this kind of sweeping remarks. Go into the cases and then say.

**SHRI JYOTIRMOY BOSU :** The hon. Minister said that he has no information.

Immediately he said that Bengal climate is not contributing towards industrial growth. How do you take both the things ? I leave it to you.

**MR. SPEAKER :** How do you take it ?

**SHRI R. K. KHADILKAR :** Shall I clarify ? The hon. Member wanted to know us to what has led to so many closures in Bengal and whether primarily the labour unrest is responsible. I said I cannot say. But labour unrest is one of the major factors, but, about other factors, I have no information. But one factor is positive, The general climate prevailing in Bengal has contributed to closures.

**SHRI JYOTIRMOY BOSU :** I have not talked about West Bengal at all. I have talked about Mr. Khadilkar's figures.

**SHRI S. M. BANERJEE :** I would like to invite his kind attention to part (c) of the question—the decisions taken to adopt new measures in the interest of labour in view of the changed political situation in the country. I would like to know from him whether some of the Labour Ministers, especially from Maharashtra, UP and some other States, have suggested that in all industries there should be a proper and effective participation of labour in the management. What was the reaction of the Central Labour Minister and may I know whether the scheme is likely to be implemented during the Fourth Five Year Plan in all the industries ?

**SHRI JAGANNATHRAO JOSHI :** At least in the public sector.

**SHRI R. K. KHADILKAR :** I have said it earlier, and I would also repeat, that we would like to introduce schemes for participation in management by the various kinds of labour in industries. But, unfortunately, the experience is that the trade union leadership is not evincing enough interest in such a proposal. That is the experience.

**SHRI S. M. BANERJEE :** I cannot understand. Labour is not taking interest.

**SHRI R. K. KHADILKAR :** Trade union leadership.

**SHRI S. M. BANERJEE :** We, the trade union leaders, want it.

**SHRI R. K. KHADILKAR :** I don't want to give specific instances. The proposals are there to nominate persons from the trade unions backed by majority of representative trade unions and even then they are hesitating to nominate ; that is the experience.

**SHRI INDRAJIT GUPTA :** Only for Directors.

**SHRI R. K. KHADILKAR :** At other levels also there is reluctance ; but in some cases they have cooperated in participation ; that is also true

**SHRI S. B. GIRI :** I want to know whether Government has any concrete proposal to avoid lockouts by the employers at their sweet whims and fancies.

**SHRI R. K. KHADILKAR :** Just now we have no proposal but we give them advice as far as possible. They should not resort to lockout or avoid on some pretext or the other the enforcement of the law to get away from the clutches of the Ordinance.

**SHRI DINEN BHATTACHARYYA :** He said he has no information as to how many factories are closed. I want to ask this information about closed factories. Has he in his information this figure as to how many factories have been closed down throughout India and since the passing of this Ordinance how many have been taken over by Government ?

**SHRI R. K. KHADILKAR :** On the first point, information is being collected. We had information regarding Bengal that more than 400 factories were closed. In Maharashtra some other factories were closed. We are collecting information and we will place it on the Table of the House. On the point, after passing of the Ordinance what action was taken by State Government to reopen closed units, I can say that the process has just begun and I cannot say now how many have been reopened,

**Shift in Foreign Policy of China**

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\*94. **SHRI CHINTAMANI PANIGRAHI :**  
**SHRI SARJOO PANDEY :**  
**SHRI VIJAY PAL SINGH :**

Will the Minister of **EXTERNAL AFFAIRS** be pleased to state :

(a) whether Government have noticed any shift in the foreign policy of China especially in relation to India ; and

(b) if so, the reaction of Government of India thereto ?

**THE MINISTER OF EXTERNAL AFFAIRS (SHRI SWARAN SINGH) :** (a) Yes, Sir. There is noticeable trend towards greater normalcy in her external relations, including relations with India.

(b) The Government of India welcomes this trend and is making efforts for an improvement of relations between the two countries.

**SHRI CHINTAMANI PANIGRAHI :** I would like to know from the hon. Minister. (*Interruptions*) Sir, I don't know what is happening.

**श्री रामावतार शास्त्री :** अध्यक्ष महोदय, किमी को आप दो बार मौका देते हैं और किसी को एक बार भी नहीं देते हैं—यह जस्ट नहीं है। मैं पहले से ही खड़ा हो रहा था। इसी वजह से हंगामे होते हैं... (व्यवधान)... मैं आपसे यही निवेदन करता हूँ कि आप न्याय कीजिए, एक आदमी को एक बार तो मौका दीजिये।

**अध्यक्ष महोदय :** आपकी पार्टी की तरफ से बनर्जी साहब बोले हैं।

**श्री रामावतार शास्त्री :** इसमें पार्टी का सवाल नहीं है। हम भी काम करते हैं, हम भी अपनी बात बोलेंगे। कम से कम एक बार मौका दीजिये, एक बार से ज्यादा मौका हम नहीं मांगते हैं।... (व्यवधान)...

**अध्यक्ष महोदय :** अब क्या हुआ